GOVERNMENT OF GOA

Department of Civil Aviation

Directorate of Civil Aviation

Notification

No. 119/DOCA/MADA/2018/1670

In exercise of the powers conferred under the Section 3 and Section 4 of the Goa (Mopa Airport Development Authority) Act, 2018 (Goa Act 10 of 2018), Government of Goa is pleased to constitute the Mopa Airport Development Authority (MADA) to exercise the powers conferred on, and to perform the functions assigned to it, by or under the Act.

1. Chairperson	Chief Minister.
2. Secretary (Civil Aviation)	Member.
3. Secretary (Revenue)	Member.
4. Secretary (Town and Country Planning)	Member.
5. Secretary (Urban Development)	Member.
6. Secretary (Panchayats)	Member.
7. Chief Town Planner (Planning)	Member.
8. Principal Chief Conservator of Forests	Member.
9. Director of Health Services	Member.
10. Member Secretary of Goa Pollution Control Board	Member.
11. Director of Fire and Emergency Services	Member.
12. Director of Civil Aviation	Member Secretary.

By order and in the name of the Governor of Goa.

Dr. S. Shanbhogue, Director & ex officio Joint Secretary (Civil Aviation).

Porvorim, 5th October, 2018.

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